

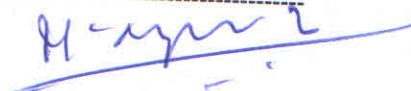
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 and IA 35/16 in TP 26/16.	For hearing	397/ 398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	M. Narayan Babu Adv. for Petr. 94485 14186.	Adv. for Petrs B	 28/9/17
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2.	SATIP. John SPFL Legal	Advocate for Respondent.	
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Counsel for petitioner is present. Counsel for respondent is also present. The matter is listed for hearing on the main petition. Counsel for petitioner requested time. Therefore, the matter is listed for hearing on the main petition on 31.10.2017.


MEMBER (J)


MEMBER (T)